



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 14th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2432/2017	JAGADISH RAJBONGSHI and 3 ORS. Versus THE STATE OF ASSAM and 22 ORS.	MR. K K DUTTA MR.B GOGOI MR.P NAYAK	MR.T J MAHANTA Sr.Adv.R-2and3 GA, ASSAM MS.P BHATTACHARYA(R-2&3) MR.A BARUA(R- 2&3)
2	WP(C)/1275/2019	DINESH CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR. N D BHUYAN	SC, SEC. EDU.
3	WP(C)/3934/2019	SUBRATA DAS AND ANR. Versus THE MANAGING DIRECTOR AND 4 ORS.	MR. D CHAKRABARTY	SC, APDCL
4	WP(C)/7324/2022	MD. ARIF ANSARI AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A K GUPTA (R6) MR. R S MISHRA (R6) SC, REVENUE
5	WP(C)/7355/2023 WITH WP(C)7457/2018	ISMAILUR RAHMAN AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GDD SC, G M D A SC, FINANCE
6	WP(C)/1690/2024	BOALIPAR NIZAMIA ALIA MADRASSA MANAGING COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MS. S SAHNAZ	GA, ASSAM SC, SEC. EDU. SC. WAKF BOARD

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
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23)	MR A W AMAN	15-05-2024	To	15-05-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3615/2018	NORTH EASTERN TRANSMISSION COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND	GA, ASSAM
WITH				
2	WP(C)/3626/2018	NORTH EASTERN TRANSMISSION COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND	GA, ASSAM
3	MFA/247/2019	NEW INDIA ASSURANCE CO. LTD. Versus GAURI RAJBANGSHI and ANR,	MS.M CHOUDHURY MR. A. AHMED MR.S DUTTA(Sr.Adv.)	MR. A. AHMED MR. U J SAIKIA (r-1) MR. N NATH (r-1)
4	I.A.(Civil)/1393/2022 in WP(C)/7053/2019	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAIN A. N. H PHOM	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR R HOQUE
5	WP(C)/7562/2023	JUGAL KISHOR PAREEK AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SAHU MR. T BHARALI MS A ROY	GA, ASSAM MR. P S BHATTACHARYYA (R-2,3,4)

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1495/2016	FAKRUL ISLAM Versus THE STATE OF ASSAM AND 10 ORS	MR.M U MONDAL MR.H R AHMED MR.A RAHMAN	GA, ASSAM R 4 SC, SECONDARY EDUCATION(R 1-3)
	WITH			
2	WP(C)/7752/2015	AYNAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN	GA, ASSAMR6 SC, SECONDARY EDUCATION(R1-3)
3	WP(C)/4322/2016	MRIDUL TALUKDAR and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MS.E BHARALI	SC, FOREST
	WITH			
4	WP(C)/4156/2016	FARUK AHMED MAZUMDER and 5 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM SC, FOREST MR. R K BORAH MR. R PHUKAN
5	WP(C)/4525/2016	UPEN BORA Versus THE STATE OF ASSAM AND 6 ORS	MR.M BORAH	GA, ASSAM MR.H RAHMAN(R-7) SC, SECONDARY EDUCATION MRS.R GOGOI(R-5)
6	WP(C)/1729/2023	PRANAB DAS AND 2 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA MS D DEVI	SC, BTC

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